NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

T.C.P No. 461/(MAH)/2017 SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

Sudalloys Pvt. Ltd.

V/s.

Saptasatji Metatech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE odr for Pethoner ilb Law Chambe g Siddhart Menach

> ASHISH T. FOR ADVOCATE
>
> SURYAVANSMI
>
> I/L MK. PRAVIN
>
> SHEWALE FOR RESPONDENT

ORDER

TCP No. 461/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel as well as Corporate Debtor are present.

Since it is a transferred Petition, Corporate Debtor's side is not expected to take adjournment, however, list this matter for hearing on 06.12.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)